

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1926

ANSWERED ON:06.12.2005

SPECIAL ECONOMIC ZONES

Ganesan Shri L.;Khaire Shri Chandrakant Bhaurao;Narhire Smt. Kalpana Ramesh;Reddy Shri Karunakara G.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the present status of the proposals for setting up of Special Economic Zones especially along the Golden Quadrilateral, State-wise;
- (b) the States which are ready to cooperate with the Centre in this regard;
- (c) the reasons for delay in clearing the same; and
- (d) the steps taken by the Government for expeditious disposal of the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) & (b): Approval has so far been given for setting up of 67 Special Economic Zones in various States as per the details given below on the basis of proposals received from the private sector/joint sector and State Governments and its agencies:

Name of the Location
State/Union
Territory

Andhra Pradesh Visakhapatnam and Kakinada

Gujarat Positra, Mundra, Dahej, Hazira (District Surat), Icchapor (District Surat), Village Vanj (District Surat), Ahmedabad and Jamnagar.

Maharashtra Navi Mumbai, Khopta (Maha Mumbai), Nagpur and Pune.

Haryana Gurgaon and Faridabad.

Karnataka Hassan, Baikampady, Mangalore and Bangalore.

Tamil Nadu Mahindra City near Chennai, Nangunery, Sriperumbudur, Ennore and Chennai.

Pondicherry Sedarapet-Karasur.

Kerala Vallarpadam/Puthuvypeen, Kakkancherry, Kalamassery, Kzhakuttom and Trivandrum

Madhya Pradesh Indore.

Uttar Pradesh Moradabad, Bhadohi, Kanpur, Greater Noida, Noida and Ghaziabad.

Delhi Delhi.

Chandigarh Chandigarh.

Punjab Amritsar and Mohali.

Rajasthan Jaipur and Jodhpur.

Orissa Paradeep and Gopalpur.

West Bengal Kolkata and Kulpi.

Jharkhand Adityapur and Ranchi.

Of the 67 SEZs approved, 6 Zones have since commenced operations and these are at

Indore (1),

Mahindra City near Chennai (3),

Kolkata (1) and

Jaipur (1).

The rest are at various stages of implementation. The SEZs are being approved/set up in close cooperation with the State Governments.

(c) & (d): Generally there has not been any delay in clearing the proposals for setting up of Special Economic Zones.